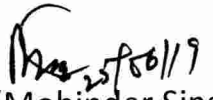


F. No. 01(05)/Circular/CESTAT/2017  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

25 June, 2019

**OFFICE ORDER**

In continuation of Office Order dated 25<sup>th</sup> March, 2019 alongwith Annexures regarding formation of uniformity in the orders of the Tribunal. In the said order, the word 'Misc.' as is given in Annexure D, E-1, E-2, F, H, I and J may please be typed in full 'Miscellaneous' and also in the order (Annexures 'I' & 'J') the words 'DATE OF HEARING': \*\*\*\*\*  
**2019'** be placed immediately before the word '**ORDER**' on the right end side. Except for this, there is no other change.

  
(Mohinder Singh)  
Dy. Registrar

Copy to:-

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. SPS/Stenographers to all Members, CESTAT, New Delhi and all Regional Benches.
3. PA to Registrar, CESTAT, New Delhi.
4. Website/Guard file/Office copy/Notice Board.